

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP 119 of 2016 (CP 23 of 2015)

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.01.2021**

Name of the Company: Dhiren Pratapmal Bhandari
V/s
DB Shapriya Construction Ltd & Ors

Section: 397-398 of the Companies Act

ORDER

Learned Counsel Mr. Sudhir Mehta appeared for the Petitioner.

Learned PCS Mr. Kunjan Dalal appeared for the Respondent No. 2

We direct Respondent to file reply within two weeks by giving copy to other side without fail.

Matter to appear for further consideration on 15.02.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 6th day of January, 2021